

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

113. I.A. 548/2022

In

C.P.(IB)-775(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.07.2024**

NAME OF THE PARTIES: ICICI Bank Limited

V/s.

Tuljabhavani Ice& Cold Storage Pvt Ltd

Appearance

For Petitioner : Prakash Shinde a/w Ruchita Jain i/b MDP &
Partners for the Petitioners.

For Eartwhile Resolution Professional: Adv. Nupoor Maharaj, Adv i/b.
Aarna Law a/w. Adv. Gaurav Adukia (Erstwhile RP)

For Respondent : Adv Partho Sarkar i /b Vidhi Legal for respondent
Dhananjay Gaikwad.

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

It is submitted that R-2 and R-3 do not wish to file reply separately and the
reply filed by R-1 may be adopted as a reply filed by R-2 and R-3. Pleadings
are completed. List for final hearing on **05.09.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Sanjeet---

Sd/-
LAKSHMI GURUNG
Member (Judicial)